

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s ST.John Freight Systems Ltd

PETITION NUMBER : CP/759/IB/2018

APPLICATION NUMBER : a) IA(IBC)/1594(CHE)2022
b) IA(IBC)/602(CHE)2023
c) IA/IBC/2315/2023
d) IA(IBC)/2314(CHE)2023
e) IA(IBC)/2339(CHE)2023

ADV TK BHASKAR for the liquidator R. Venkatarishan
assisted by Adv. Pranav Gopalakrishnan &
Adv. Niveditha Narayanan me

for Mr. Om Prakash Senior Counsel
Adv ARAVIND RAG - Applicant in IA 1594/2022.

IA 2314/23 & IA 2315/23

B. Namadha.

BA

Counsel
for applicant.

BA

ORDER

3)(a) IA(IBC)/1594(CHE)/2022 in CP/759/IB/2018

Ld. Sr. Counsel Mr. E. Om Prakash for the Applicant. Ld. Counsel Mr. T.K. Bhaskar for the Respondent.

Case heard.

Both the parties are directed to file Written Submissions within 2 weeks.

Order Reserved.

3)(e) IA(IBC)/2339(CHE)/2023 in CP/759/IB/2018

Ld. Sr. Counsel Mr. T.K. Bhaskar for the Applicant. Ld. Counsel Mr. E. Om Prakash for the Respondent.

This is an Application seeking the Respondent to hand over the original title documents pertaining to the property which is part of IA(IBC)/1594(CHE)/2022.

Case Heard.

As order has been reserved in IA(IBC)/1594(CHE)/2022 and the current Application related to the same. Reserve for Orders.

3)(b) IA(IBC)/602(CHE)/2023 in CP/759/IB/2018

Ld. Sr. Counsel Mr. E. Om Prakash for the Applicant. Ld. Counsel Mr. T.K. Bhaskar for the Respondent.

Post the Applications for hearing on **05.07.2024**.

3)(c) IA/IBC/2315/2023 in CP/759/IB/2018

3)(d) IA(IBC)/2314(CHE)/2023 in CP/759/IB/2018

Ld. Counsel Ms.Narmadha for the Applicant. Ld. Counsel Mr. T.K. Bhaskar for the Respondent / RP.

Post the Applications for hearing on **05.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk